

the Working of the Health Ministry -- that the MMR of India is more than double than the global decline. The IMR is also more than the global decline.

MR. CHAIRMAN: Being double is good! But, sometimes being double may be bad.

SHRI JAGAT PRAKASH NADDA: The rate of decline in mortality is much higher. So, a lot of good things are being done by Ministry of Health and Family Welfare. Now, as far as the National Health Mission (NHM) is concerned, we provide technical and financial support according to the Programme Implementation Plan. Every district, every State has to make a Programme Implementation Plan. In that, they have to enlist what they need, whether they need equipment; whether they need ambulances, what the need of that district is! And, I am happy to share with you that Government of India takes care of fulfilling all those demands, which are in the Program Implementation Plan, which are mutually agreed upon. Now, as far as the automated industry standard which has been laid down by the Ministry of Road and Highways, AIS-125, called as the National Ambulance Code is concerned, we supply ambulances to all States, UTs, and also to the NGOs. Now, it specifies, on all vehicles which we supply, the vehicle dimension is there, the loading capacity is also told, the safety features are there, fire extinguisher is there, emergency exits are there, and, as you yourself have said, provide basic life support and advanced life support. So, we keep on doing this according to the population. For five lakh population, we have got ALS ambulance and for over one lakh population, we have got BLS. So, we assure the Member that it will be taken care of.

1.00 P.M.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, a request has been received from the hon. Minister of Parliamentary Affairs for taking up the Disaster Management (Amendment) Bill, 2024 before the Banking Laws (Amendment) Bill, 2024 listed in today's revised List of Business. I have acceded to the request of the Minister after consultation with concerned. Accordingly, the Disaster Management (Amendment) Bill, 2024, will now be taken up first after lunch hour for consideration and passing.

The House stands adjourned to meet at 2.00 p.m. today.

The House then adjourned for lunch at one minute past one of the clock.
